

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 10-01-2026; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2186049				NA
2	Liquidation costs incurred till date				101937627				NA
3	Secured financial creditors	2	1518446292	2	795666076		219541634		Annexure 3
4	Unsecured financial creditors	321	3517536016	306	1548093504		728142041		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	39	11225515	39	5327001		5898514		Annexure 6
7	Operational creditors (Government Dues)	4	377732678	1	115443704		262288974		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	129850647	20	90969838		38880809		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	1062493653	1	0		1059367870		Annexure 9
Total		388	6617284801	369	2659623799		2314119842		